

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3531
ANSWERED ON:10.12.2009
EXTRACTION OF GAS FROM KG BASIN
Naik Dr. Sanjeev Ganesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

:

- (a) whether the dispute between Reliance Industries and Reliance Natural Resources is creating problems in the extraction of gas in Krishna-Godavari basin;
- (b) if so, the details thereof; and
- (c) the role of government in this dispute?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c)No, Madam. The extraction of gas and supply to consumers of gas is being done in accordance with the policies of the Government. However, the Petroleum Ministry has filed a Writ Petition in the Supreme Court against the Reliance Natural Resources Limited (RNRL) & Reliance Industries Limited (RIL) to protect interest of the Government and public at large as the implication of Bombay High Court judgment has the potential of giving effect to the private MOU between the two companies and thereby ignoring the gas utilization policy and pricing policy of the Government which Government has approved in terms of its rights and obligations under the Production Sharing Contract (PSC).